

**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P No. 142/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R.

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company Under Section		Monnet Ispat & Energy LtdVs- Orissa Sponge iron & Steel Ltd & Ors.  241-242		

A. Kanodia

Petitione.

Arnab Sardar Adv.

Resp. No. 546 Arenab Soxdar, d. Adreado, d. 277172017

## ORDER

Ld. Counsel for the petitioner and the respondent nos. 5 and 6 are present.

Petitioner has filed this petition u/s. 241-242 of the Companies Act, 2013. Ld. Counsel for the petitioner informed that petitioner are under insolvency process and moratorium order was passed. Hence, no further proceedings can continue till the moratorium period is over.

List on 07/02/2018 for further order.

(Jinan K.R.) Member (I)

Sd

(V.P.Singh) Member (I)